

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:99

ANSWERED ON:10.08.2007

IMPORT DUTY ON EDIBLE OIL

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**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has slashed import duty on edible oil;
- (b) if so, the details and the reasons therefor; and
- (c) the extent to which price of edible oil in the domestic retail market is likely to be affected by such reduction?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) Government has recently reduced customs duty on certain edible oils.
- (b) With effect from 23rd July, 2007 customs duty on specified edible oils has been reduced as under:
  - (i) Crude palm oil including crude palmolein from 50% to 45%;
  - (ii) Refined palm oil including RBD palmolein from 57.5% to 52.5%.
  - (iii) Soya bean oils from 45% to 40%;
  - (iv) Crude sunflower oil from 50% to 40%; and
  - (v) Refined sunflower oil from 60% to 50%.
- (c) All other factors remaining unchanged, the above reduction in import is likely to reduce landed cost (c.i.f + customs duty) of these oils by about:
  - Rs. 0.9 per kg for palm oils;
  - Rs. 1.2 per kg on soya bean oils; and
  - Rs. 2.9 per kg on sunflower oil.